

Annexure – 9

Name of the corporate debtor: M/s Hanung Toys & Textile Pvt.Ltd.;

Date of commencement of CIRP: 28.03.2019, then stayed, revived on 9.9.22 (order received on 26.9.22)

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	I d e n t i f i c a t i o n	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	R e m a r k s , i f a n y
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
NIL, Please see note													

Official Liquidator claim as per direction of Hon'ble High Court , Delhi, considered as priority payment for Rs. 2,79,69,022/-, being CD was transferred by Hon'ble High Court (under winding up) to NCLT (under IBC)

DATE 28.02.2024
PLACE DELHI

ASHOK KUMAR GUPTA
RESOLUTION PROFESSIONAL OF HANUNG TOYS AND TEXTILES LTD.
IBBI/IPA-003/IP-N00010/2016-2017/10072